despite the fact that their respective vacancies were not available and were adjusted against vacancies of Vice-Principals; and

(c) what is the justification, if any in each of such instances?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) Ken Vidyalaya Sangathan has intimated Kendriva in 1994, 127 TGTs on promotion as PGTs have been posted in the same places against available vacancies.

(b) and (c) One TGT on promotion as PGT (Phy.) has been adjusted against the post of Vice-Principal at Kendriya Vidyalaya No. 2, Delhi Cantt. This was done in view of the need of posting of the Chief Executive of a recognised service association at its Headquarter.

Appointment of a Sub-committee on KVS

2843. SHRI SUNDER SINGH BHAN-DARI: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 3315 given in the Rajya Sabha on 19th August. 1994 regarding benefits to employees of North Eastern regions and

- (a) what are the details of the composition of the sub-committee;
- (b) when the sub-committee was set up and when did it submit its report;
- recommendations were (c) when the approved; and
- were (d) when the recommendations accepted?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION AND DEPTY OF CULTURE) (KUMARI SFLJA): (a) Kendriya Vidyalaya Sangathan has intimated that, the composition of the sub-committee was as under :-

- (i) Dy. Commissioner (Admn.)
- (ii) Asstt. Commissioner (Headquarters); and
- (i.i) Internal Financial Adviser.
- (b) The sub-committee was set up on 16-2-1984 and submitted its report on 8-3-1984
- (c) and (d) The recommendations were accepted on 7th April, 1984.

C.G.H.S. Facilities to the Employees of KVS

2844. SHRI JALALUDIN ANSARI: Will the Mnister of HUMAN RESOURCE

DEVELOPMENT be pleased to refer to the answer to Unstarred Question 3401 given in the Rajya Sabha on 18th March, 1994 and state:

- (a) whether Kendriya Vidyalaya Sangathan has since received any clearance from Director-General, Central Government Health Scheme, for extension of CGHS facilities to its employees; and
- (b) if so, the details thereof; and if not, the reasons therefor and the number of times CGHS has been reminded to expedite the decision during the period?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) Kendriya Vidyalaya Sangathan has informed that it had approached the C.G.H.S. Authorities for extending the benefits of CGHS Scheme to all the employees of Kendriya Vidyalaya Sangathan wherever, CGHS facilities available. are C.G.H.S. Authorities have informed that they are not in a position to extend the facilities to new categories of beneficiaries.

Eradication of Illiteracy in Madhya Pradesh

2845. SHRI SURESH PACHOURI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government have lated any special schemes for eradication of illiteracy in Madhya Pradesh particularly amongst the Tribals of the State;
 - (b) if so, what are the details thereof;
- (c) whether any targets have fixed for this purpose for the next three years;
- (d) if so, what are the details threof; and
- (e) what concerted efforts are being made by Government to eradicate Illiteracy in the State?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE, DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) to (e) No special scheme as such has been formulated for eradication of illiteracy in lated for Madhya Pradesh. However, Universalisation of Elementary formal Education for Education, Non-School drop-outs and Adult Education Progarmmes under the National Literacy Mission constitute the strategy for eradication of illiteracy. Under the National Literacy Mission, so far 29 Literacy Projects have been sanctioned covering fully 23 Districts and 6 Districts partly. In addition, 7 Post Literacy Projects have also been sanctioned.